

**Central Administrative Tribunal
Principal Bench, New Delhi**



**O.A. No.1491/2020
MA No.1875/2020**

This the 12th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Manmeet Singh Ahluwalia
S/o Shri Ashok Singh Ahluwalia
Deputy Commissioner
CGST & CX (Audit)
Jodhpur Commissionerate
Jodhpur.
Currently retaining quarter at
Qr. No.A-2-D, Type-IV Central Government
Residential Quarters, Vatika Apartments,
Mayapuri, New Delhi – 110 064.
Mobile No.-8383032227/9999735825. ... Applicants

(through Sh.Daleep Singh)

Vs

1. Union of India
Through the Secretary
Department of Revenue
Ministry of Finance
North Block
New Delhi – 110 001.

2. The Chairperson
Central Board of Indirect Taxes
And Customs
Department of Revenue
Ministry of Finance
North Block
New Delhi – 110 001. ... Respondents

(through Sh. Rishabh Sahu)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

After arguing at length, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant to agitate his grievances in accordance with the relevant rules and law on the subject.

Permission is granted. The OA stands dismissed as withdrawn, with liberty, as aforesaid.



**(R.N. Singh)
Member (J)**

/dkm/sarita/uma/

**(Pradeep Kumar)
Member (A)**